

HIGH COURT OF TRIPURA
AGARTALA

No. F.6(21)-HC/2015-16/Vol-II/.....²³⁶⁵⁴⁻⁶⁰

Dated, Agartala, the 08th December, 2016

Minutes Of The Meeting

Subject: Financial bid evaluation of the e-tender No.F.6(21)-HC/2015-16/LAN-02 dated, 09/09/2016 for "Supply, Testing, Installation and Maintenance of Lan materials under eCourt Project (Phase-II)".

Date & Time: 30.11.2016 at 4:30 PM

Venue: Chamber of the Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.

The meeting was held under the Chairmanship of Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala. The following members were present in the meeting:-

- 1) I/C Registrar (Judicial), High Court of Tripura, Agartala.
- 2) Shri. S. Bhattacharjee, Registrar (Admn. P & M), High Court of Tripura, Agartala.
- 3) Shri. D. Debbarma, Dy. Registrar(Judl.)-cum-CPC, High Court of Tripura, Agartala.

The meeting was held for examining and evaluating the financial bids opened on 04.10.2016 of the e-tender invited for "Supply, Testing, Installation and Maintenance of Lan Materials under eCourt Project (Phase-II)".

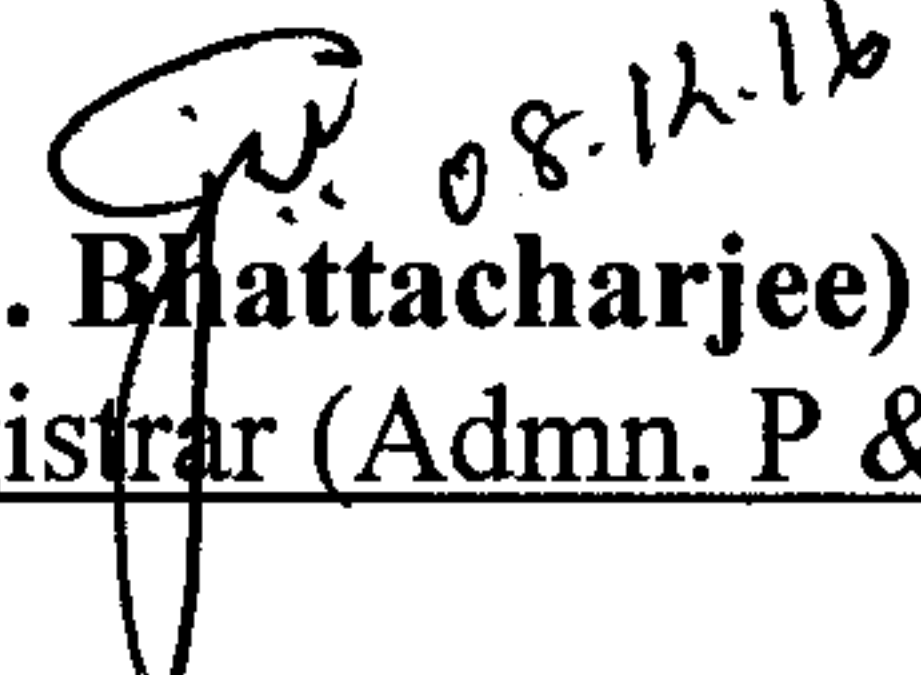
After scrutiny of the statement of financial bid of 1 (One) bidder, the following observation has been recorded by the committee:

M/s Bloom Electronics Pvt. Ltd., Coimbatore has furnished the revised rate with 1 year warranty & 3 years warranty and it appears that the rates of the LAN materials furnished with 1 year warranty is reasonable as per analysis of the rates of the LAN materials gathered from various sources and it is also within the budget for the purpose of procuring LAN materials.

The LAN materials with 1(one) year Warranty as is more reasonable and within the budget so the same is accepted. , which are as under:

Item	Price per unit (Inclusive of all taxes)
LAN Materials with 1 yr. Warranty	2275530/- (INR)
LAN Materials with 3 yrs Warranty	2496902/- (INR)
CAT-6 Cable Laying & Testing	53/- (INR) per meter
OFC Laying & Testing	255/- (INR) per meter

Yours faithfully,


(S. Bhattacharjee)
Registrar (Admn. P & M)

Copy forwarded for information to:-

1. The I/C Registrar (Judicial), Member of the Committee, High Court of Tripura, Agartala.
2. The Registrar (Admn. P & M), Member of the Committee, High Court of Tripura, Agartala.
3. The Dy.Registrar(Judicial)-cum-CPC, Member of the Committee, High Court of Tripura, Agartala.
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
5. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
6. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
7. The System Analyst, High Court of Tripura, Agartala.

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Registrar (Admn. P & M)